

**Duty-free Diesel Oil to small Fishing Vessel owners**

**833. Shri A. V. Raghavan:** Will the Minister of Finance be pleased to state:

(a) whether there is any proposal to supply duty-free diesel oil to small fishing vessel owners as an incentive for catching dollar earning shrimps and fish; and

(b) if so, when the scheme will be implemented?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) and (b). There is no proposal under consideration for supply of duty free diesel oil for small fishing vessels. There is, however, already a scheme for grant of subsidy towards the cost of diesel oil for small fishing vessels at a maximum rate of 32 paise per gallon of actual consumption subject to a ceiling limit of Rs. 300/- per annum per boat.

**Graham Trading Company Ltd.**

**834. Dr. Ranen Sen:**

**Shri Dinen Bhattacharya:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Messrs Graham Trading Co. (India) Ltd. of Calcutta have violated the provisions of the Sea Customs Act during the period from November, 1965 to January, 1966;

(b) if so, the nature of the violations; and

(c) the steps taken by Government in the matter?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) As far as Government are aware the answer is in the negative.

(b) and (c). Do not arise.

**Electric Line between Mangalore and Kasargode**

**835. Shri Mohammed Koya:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Mangalore is proposed to be connected to Kasargode by an electric line; and

(b) if so, the details thereof?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):** (a) Yes.

(b) The total length of the 110 kV transmission line from Mangalore in Mysore to Kasargode in Kerala is about 54 km. of which 19 km. will be in Mysore State. The portion of the line falling in Mysore State will be constructed by the Mysore State Electricity Board while the portion lying in Kerala will be constructed by the Kerala State Electricity Board. This line, which is estimated to cost Rs. 5,32,000/- will enable the transfer of power to the extent of 5-6 MW during peak load hours and about 10-12 MW during other periods from Mysore to Kerala, at present and about 20 to 25 MW, when the 220 kV line between Shimoga and Mangalore is also completed. The line is expected to be completed by May, 1966.

**Raid on an Import-Export Firm in Bombay**

**836. Shri Vishwa Nath Pandey:**

**Shri Daljit Singh:**

**Shri Hari Vishnu Kamath:**

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 155 on the 11th November 1965 regarding raid on an Import-Export Firm in Bombay and state:

(a) whether the investigation by the Enforcement Directorate has since been completed; and

(b) if so, with what result?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) Yes, Sir.

(b) Proceedings to adjudicate the case under the Foreign Exchange Regulation Act for the purchase of